

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

STATE JUDICIAL SERVICE - Senior Civil Judges - Transfers and Postings - ORDERS - ISSUED.

ROC.NO.1224/2016-B.SPL.

NOTIFICATION NO.395-B.SPL.

**DATED:19.02.2016
READ:**

High Court's Notification No.394-B.Spl., dated 19.02.2016.

The High Court is pleased to order the following Postings and Transfers:-

I

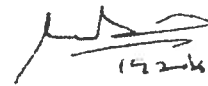
Sri B.Gnaneswar Rao, Senior Civil Judge, Nalgonda, is transferred and posted as Senior Civil Judge, Adilabad, VICE Sri K.Ajitha Simha Rao, who has been promoted as District and Sessions Judge and posted as VII Addl. District and Sessions Judge, Miryalguda, Nalgonda District vide High Court's Notification No.394-B.Spl., dated 19.02.2016.

- i) Sri B.Gnaneswar Rao, will immediately handover charge of his post to the Secretary, District Legal Services Authority, Nalgonda, and proceed to his new station. He shall take charge of his post and also the posts of Secretary, District Legal Services Authority, Adilabad and Senior Civil Judge, Asifabad, from Sri K.Ajitha Simha Rao on or before 27.02.2016.
- ii) Sri B.Gnaneswar Rao, after assumption of charge as Senior Civil Judge, Adilabad, will be in full additional charge of the posts of Secretary, District Legal Services Authority, Adilabad and Senior Civil Judge, Asifabad, until further orders.
- iii) The Secretary, District Legal Services Authority, Nalgonda, will be in full additional charge of the post of Senior Civil Judge, Nalgonda, until further orders.

II

Sri Mohd. Nizamuddin, VII Addl. Chief Metropolitan Magistrate, Hyderabad is transferred and posted as Senior Civil Judge, Mancherial, Adilabad District, VICE Sri D.Hemanth Kumar, who has been promoted as District and Sessions Judge and posted III Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District, vide High Court's Notification No.394-B.Spl., dated 19.02.2016.

- i) Sri Mohd. Nizamuddin, will immediately handover charge of his post to the XIV Addl. Chief Metropolitan Magistrate, Hyderabad, and proceed to his new station. He shall take charge of his post and also the posts of Senior Civil Judge, Nirmal and Addl. Senior Civil Judge (Fast Track Court), Luxettipet, from Senior Civil Judge, Adilabad.
- ii) Sri Mohd. Nizamuddin, after assumption of charge as Senior Civil Judge, Mancherial, will be in full additional charge of the posts of Senior Civil Judge, Nirmal and Addl. Senior Civil Judge (Fast Track Court) Luxettipet, until further orders.
- iii) The Senior Civil Judge, Adilabad, will be in full additional charge of the post of Senior Civil Judge, Mancherail, till the substitute posted takes charge.
- iv) The XIV Addl. Chief Metropolitan Magistrate, Hyderabad will be in full additional charge of the post of VII Addl. Chief Metropolitan Magistrate, Hyderabad, until further orders.



REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court Website).

5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Telangana, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Compound, Hyderabad.
13. The Secretary, High Court Legal Services Committee, High Court Buildings, Hyderabad.
14. The Prl. District and Sessions Judges, Adilabad and Nalgonda.
15. The I Addl. District and Sessions Judge, Adilabad and Nalgonda.
16. The Secretary, District Legal Services Authority, Adilabad.
17. The Senior Civil Judge, Adilabad
18. The Senior Civil Judge, Mancherial, Adilabad District
19. The Senior Civil Judge (Fast Track Court), Asifabad at Mancheraial, Adilabad District.
20. The Senior Civil Judge, Nirmal, Adilabad District
21. The Senior Civil Judge, Nalgonda.
22. The Secretary, District Legal Services Authority, Nalgonda.
23. The District Treasury Officer, Adilabad and Nalgodna.
24. The Sub Treasury Officer, Mancherial, Adilabad District.

25. THE SECTION OFFICERS:-

- a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Judicature at Hyderabad.